

DIVISION BENCH  
COURT - I

O-217

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

CP/127(KB)2024  
IA(COMPANIES.ACT)/107(KB)2024

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>TH</sup> JULY 2024

IN THE MATTER OF	<b>VINEET PASARI VS INFIGON VENTURES PRIVATE LIMITED</b>
UNDER SECTION	<b>SEC. 213 SEC. 241(1) SEC. 242(4) SECTION 447</b>

**Appearance (via video conferencing/physically)**

Mr. Sidhartha Sharma, Adv. ] For Petitioner  
Mr. Rishav Dutta, Adv.  
Mr. Aman Kataruka, Adv.

Mrs. Joveria Sabbah, Adv. ] For Respondent  
Ms. Ankita Agrahari, Adv.  
Ms. Bhawna Parasramika, Adv.

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List this matter on **22.08.2024**.

**Satyajit Roy**  
Court Officer